

## BUSINESS ADVISORY COMMITTEE

### Forty-fourth Report\*

(SECOND LOK SABHA)

The Business Advisory Committee held a sitting on Thursday, the 19th November, 1959.

The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item :—

- (1) The Indian Penal Code (Amendment) Bill, 1959  
(Consideration and passing) . . . . . 2 hours
- (2) The Haj Committee Bill, 1959 (Consideration and passing) . . . . . 2 hours
- (3) The Constitution (Eighth Amendment) Bill, 1959  
(Consideration and passing) . . . . . 5 hours
- (4) Motion regarding White Paper II on India-China relations laid on the Table on the 16th November, 1959, and subsequent correspondence between the Governments of India and China . . . . . 2 days
- (5) Statutory Resolution by Shri Khushwaqt Rai and Shri Atal Bihari Vajpayee seeking disapproval of the Sugar (Special Excise Duty) Ordinance, 1959, (Ordinance No. 3 of 1959) promulgated by the President on the 25th October, 1959 . . . . . 5 hours
- (6) No-Day-Yet-Named Motions by—
  - (i) Shri Ram Krishan Gupta and Shri K.T.K. Tangamani regarding the Summary of Proceedings of the Sixteenth Session of the Indian Labour Conference, laid on the Table of the House on the 11th August, 1958 . . . . . 2 hours
  - (ii) Shri Ram Krishan Gupta and Shri Diwan Chand Sharma regarding the Annual Report on the working and administration of the Companies Act, 1956 for the year 1957-58, laid on the Table of the House on the 19th March, 1959 . . . . . 2 hours
  - (iii) Shri Chintamani Panigrahi and Shri Diwan Chand Sharma regarding the First Annual Report of the Orissa Mining Corporation (Private) Limited,

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\*The following motion was moved by Shri Satya Narayan Sinha and was adopted by the House on the 20th November, 1959 :—

“That this House agrees with the Forty-fourth Report of the Business Advisory Committee presented to the House on the 19th November, 1959.”

- 1957, laid on the Table of the House on the 16th February, 1959. . . . . 2 hours
- (iv) Shri Harish Chandra Mathur and Shri Diwan Chand Sharma regarding the Report of the Administrative Vigilance Division for the period from the 1st April, 1958 to the 31st December, 1958, laid on the Table of the House on the 8th May, 1959 . . . . . 2 hours
- (v) Sarvashri Ram Krishan Gupta and others regarding the Annual Report of the Ashoka Hotels Ltd., for the year ended 30th September, 1958 along with the Audited Accounts, laid on the Table of the House on the 28th August, 1959 . . . . . 2 hours
- (vi) Shri Ram Krishan Gupta and others regarding the Annual Report of the Registrar of Newspapers for India for the year 1958, laid on the Table of the House on the 24th August, 1959 . . . . . 2 hours
- (vii) Shri. Chapalakanta Bhattacharrya and others regarding the Annual Report of the Registrar of Newspapers for India for the year 1957, laid on the Table of the House on the 9th September, 1958 . . . . . 2 hours
- (viii) Shri Ram Krishan Gupta and others regarding the Annual Report of Hindustan Steel Private Limited for the year 1957-58, along with the audited accounts, laid on the Table of the House on the 18th March, 1959 . . . . . 2 hours
- (ix) Shri T.C.N. Menon regarding the Annual Report of the Heavy Electricals Private Limited for the year 1957-58 along with the Audited Accounts and comments of the Comptroller and Auditor General, laid on the Table of the House on the 28th August, 1959 . . . . . 2 hours
- (x) Shri N.R.M. Swamy regarding the Annual Report of the Neyveli Lignite Corporation (Private) Limited for the year 1957-58, along with the Audited Accounts laid on the Table of the House on the 25th February, 1959 . . . . . 2 hours
- (xi) Shri Diwan Chand Sharma regarding the Annual Report of the All India Institute of Medical Sciences for the year 1958-59, laid on the Table of the House on the 2nd September, 1959 . . . . . 2 hours
- (xii) Shri Diwan Chand Sharma regarding the Annual Report of the Export Risks Insurance Corporation (Private) Limited for the period from the 30th July, 1957 to the 30th September, 1958, along with the Audited Accounts, laid on the Table of the House on the 27th April, 1959 . . . . . 2 hours

- (xiii) Shri Diwan Chand Sharma regarding the Annual Report of the Indian Telephone Industries Private Limited for the year 1957-58, laid on the Table of the House on the 20th April, 1959 . . . . . 2 hours
- (xiv) Shri Diwan Chand Sharma regarding the Annual Report of the Hindustan Aircraft Limited for the year 1957-58, laid on the Table of the House on the 4th May, 1959 . . . . . 2 hours
- (xv) Shri Diwan Chand Sharma regarding the Annual Report of the Hindustan Cables Private Limited for the year 1957-58, along with the Audited Accounts, laid on the Table of the House on the 27th April, 1959 . . . . . 2 hours
- (xvi) Shri K.T.K. Tangamani regarding the Annual Report of the Hindustan Machine Tools (Private) Limited for the year 1958-59, laid on the Table of the House on the 6th August, 1959 . . . . . } 2 hours
- (xvii) Shri K.T.K. Tangamani regarding the Annual Report of the Hindustan Machine Tools (Private) Limited for the year 1957-58, laid on the Table of the House on the 22nd September, 1958 } 2 hours
- (xviii) Shri Harish Chandra Mathur regarding the statement on the setting up of P & T Board made by the Minister of Transport and Communications in the House on the 11th September, 1959 . . . . . 2 hours

NEW DELHI ;  
*The 19th November, 1959.*

M. ANANTHASAYANAM AYYANGAR,  
*Speaker.*